CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

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Civil Misc. Contempt Petition No.176 of 2005 In Original Application No.622 of 2002.

Allahabad, this the 10th day of October, 2007.

Hon'ble Mr. M. Kanthaiah, Member-J Hon'ble Mr. P.K. Chatterji, Member-A

S.K. Pathak, aged about 63 years, Son of Late Shri Man Mohan Pathak, R/o 117/R/639-D, Sharda Nagar, Kanpur-208 025 (UP).

... Applicant.

(By Advocate : Shri Rakesh Verma)

Versus

 Shri S.C. Khurana, Chief Engineer (Electrical) North Zone, C.P.W.D., East Block, R.K. Puram, New Delhi.

2. Shri V.K. Mittal, Superintending Engineer (Electrical), Lucknow. Central Electrical Circle, C.P.W.D, C.G.O. Complex, 'H' Block, Aliganj, Lucknow.

.. Respondents.

(By Advocate : Shri S. Singh)

ORDER

By Hon'ble Mr. M. Kanthaiah, J.M. :

The respondent's counsel represents that he has filed counter alongwith compliance report and as such there is no contempt on the part of the respondents. The applicant's counsel represents that the compliance made by the respondents are not fully satisfied as per direction given by the Tribunal dated 7.7.2005 in OA No.622/06. It is also the contention of the applicant that respondents have not given increment and other benefits so the direction is not fully complied with.





- 2. Heard both the counsel for the parties.
- 3. When it is contention of the applicant that the compliance made by the respondents is not fully satisfied, This petition is disposed of with a liberty to file a fresh OA after making representation all his uncovered claims as per directions of this Tribunal, if he is aggrieved with any finding of the respondent department. Thus, this contempt petition is dismissed and notices are discharged.

Member-A

Member-J

10-12-07

RKM/